

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1058**

**TO BE ANSWERED ON THE 19<sup>TH</sup> DECEMBER, 2018/ AGRAHAYANA 28, 1940  
(SAKA)**

**SHIFTING OF CRPF CENTRE TO CHANDAULI, UP**

**1058. SHRI G.C. CHANDRASHEKHAR:**

**Will the Minister of HOME AFFAIRS be pleased to state :**

**(a) whether Government is aware of the fact that the CRPF centre in Taralu, Bengaluru is being shifted to Chandauli in Uttar Pradesh, which is causing inconvenience to thousands of employees from South India; and**

**(b) if so, the steps initiated to reverse the decision?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)**

**(a) to (b): Due to several litigations on Taralu land, the Group Centre could not be established there. Hence, alternative Key Location Plan (KLP) had to be decided.**

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